GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA UNSTARRED QUESTION NO. †2985 TO BE ANSWERED ON 11.07.2019

Complaints against Boxing Coaches

2985. SHRI KAUSHAL KISHORE:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government has received any complaints from players against their coaches in the boxing trials from many States including the Patiala district of Punjab;

(b) if so, the details thereof; and

(c) the procedure of the Government to provide jobs to boxers under sports quota?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI KIREN RIJIJU)

(a) & (b) No, Sir. No complaint has been received in the recent past.

(c) As per the consolidated instructions issued by the DoP&T on 3rd October, 2013 vide OM No. 14034/01/2013-Estt.(D) regarding incentives for sportspersons, Ministries/ Departments of Government of India can recruit meritorious sportspersons in any year in relaxation of the recruitment procedure, to the extent that these including all other reservations under existing orders do not exceed 50% of the total number of vacancies proposed to be filled by direct recruitment.

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